Dear Dean, Faculty of Law,

Many representations have been sent to you by the Final Year students of Faculty of Law over the last 2 months. This is our final attempt to make you hear our voices. It has been very disheartening for us to see you not acknowledge any of our representations. However, we believe and hope that you might hear us this one time since now you are under no obligation to restrict the Faculty to one particular mode of examination.

In view of the ongoing battle not just with Covid, but also in the court (order dated 2.6.2021), the BCI vide notification dated 10.6.2021 has finally bestowed upon you the power and flexibility to choose the method of conducting our assessment. BCI has removed all restrictions and has made you the sole decision maker of our lives.

Please see the latest progressive, student friendly measures taken by one of the universities even this close to exams:

After student protests and BCI Expert Committee report, AMU Faculty of Law to use take-home assignments instead of online viva | https://www.barandbench.com/news/lawschools/aligarh-muslim-university-faculty-of-law-take-home-assignments

With respect to the upcoming final year papers, we request you to convert a time bound exam (of 4 hours) to a take home exam. Kindly consider providing all the question papers on 16.6.2021 and keep 30th of this month as the deadline for the submission of answer sheets.

This will help ease the pressure on people recovering from Covid or taking care of family members suffering from it as well as those who are dealing with the loss of loved ones. Even though situation might have settled a bit in Delhi but other parts of the country are suffering now what Delhi suffered few weeks ago.

Please note, many students and their family members have not been able to get partially/fully vaccinated due to the hectic schedule of Online OBE. They can't travel to far off vaccine centres/get their dependents vaccinated/ afford to suffer post vaccine side-effects which last about 3 days.

It is also our desperate plea to consider choosing assignment based evaluation (take home exam) for the pending interim 4th semester exam. We all will undergo unimaginable amounts of stress, pressure and anxiety if this not done.

You may refer to the letter written by students in favour of an assignment based/take-home exam method of evaluation:

https://www.livelaw.in/news-updates/faculty-of-law-delhi-university-bar-council-of-india-assignment-based-evaluation-abe-175228

Students are once again requesting you to be sensitive and safeguard our interests. We hope you will act to minimise our suffering because there is nothing that is stopping you from doing so. We have not been spared in these times, we deserve empathy and human treatment. Please make things accommodative for everyone so that we can breathe and cope.

Regards,

Distressed students. PFA list of signatories.

Please note:- More than 600 students have signed this letter in less than 24 hours.